

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/541/ (IB)/2017  
NAME OF THE PETITIONER(S) : L & T FINANCE LTD  
NAME OF THE RESPONDENT(S) : MEKA DREDGING COMPANY INDIA LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|   |  |                                 |   |
|---|--|---------------------------------|---|
| ① | DEV ESTHILAKAR-J<br>For R. Umashankar. | Proxy Counsel for<br>Petitioner |   |
| ② | A-Sella Visalakshi                     | Counsel for<br>Respondent       |  |

**ORDER**

Counsel for both the parties present. Counsel for the Applicant  
prayed time. At request, time is enlarged. Put up on **09.02.2018**  
at **10.30 AM**.

-sdr  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)